



HIGH COURT OF JHARKHAND, RANCHI

ALTERNATIVE CAUSELIST

COURT NO. 1 (THROUGH VC)

SINGLE BENCH (BENCH ID-24850)

HON'BLE THE CHIEF JUSTICE

Orders(with defect)

1 A.APPL/1/2020 NELITO SYSTEMS LIMITED THROUGH ALOK LAL
MANAS MUKHERJEE SANTOSH KUMAR
vs
MS URMILA INFO SOLUTION
THROUGH KUMAR AVINASH

ARBITRATION & CONCILATION ORDINANCE, 1996

2 A.APPL/4/2020 MS VALECHA ENGINEERING LIMITED ROHIT
THROUGH REPRESENTED BY SUMIT
KUMAR
vs
STATE HIGHWAYS AUTHORITY OF
JHARKHAND

IA NO, 3713/2020 (For Ignoring the defect)

ARBITRATION & CONCILATION ORDINANCE, 1996

Orders

3 A.APPL/14/2019 MS CENTRAL COALFIELDS LIMITED AMIT KUMAR DAS
THROUGH ITS MANAGING DIRECTOR PUJA KUMARI
ADMINISTRATION SRI BIMLENDU SHIVAM UTKARSH SAHAY
KUMAR KUMAR BASANT NARAYAN
vs
EASTERN INDIA POWERTECH LTD
PREVIOUSLY KNOWN AS DLF POWER
CO LTD)

IA NO, 804/2020 (For Ignoring the defect)

ARBITRATION & CONCILATION ORDINANCE, 1996

4 A.APPL/23/2019 MS NATIONAL COLLATERAL VIKAS PANDEY
MANAGEMENT SERVICES LIMITED SAPNA KUMARI
THROUGH TRIBHUWAN SINGH BORA DEEPAK KR SINHA
vs
SUNRISE CEREAL PVT LTD THROUGH
ITS DIRECTOR

ARBITRATION & CONCILATION ORDINANCE, 1996

Admission

5 A.APPL/17/2019 SHRADDHA HEALTH AND FITNESS SHUBHAM GAUTAM RAHUL KR GUPTA
PRIVATE LTD THROUGH ITS KUSHAL KUMAR
DIRECTOR MR DIWAKAR PRASAD AVISH ANAND
vs
MS J N HOTELS PRIVATE LIMITED

ARBITRATION & CONCILATION ORDINANCE, 1996

6 A.APPL/18/2019 SHRADDHA HEALTH AND FITNESS SHUBHAM GAUTAM RAHUL KR GUPTA
PRIVATE LTD THROUGH ITS KUSHAL KUMAR
DIRECTOR MR DIWAKAR PRASAD AVISH ANAND
SINHA
vs
MS J N HOTELS PRIVATE LIMITED

ARBITRATION & CONCILATION ORDINANCE, 1996

7 A.APPL/19/2019 MS WHEELS THROUGH ITS DULY NEELANJAN CHATTERJEE GAUTAM RAKESH
AUTHORIZED SIGNATORY NAMEDLY KUMAR AMIT ANKUR ANAND
NAROO GOPAL DAS MAHESH TEWARI
vs ABHISHEK KUMAR DUBEY
UNION OF INDIA THROUGH GENERAL
MANAGER SOUTHWESTERN
RAILWAY

ARBITRATION & CONCILATION ORDINANCE, 1996

8	A.APPL/21/2019 within 1st five cases	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
9	A.APPL/22/2019 within 1st five cases	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
10	A.APPL/26/2019	MS SHREE SHAKAMBHARI MARKETING THROUGH ITS PROPRIETOR PAWAN KUMAR AGRAWAL vs HINDUSTAN PETROLEUM CORPORATION LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	ASHIM KR SAHANI AJIT KUMAR	MR.ASHUTOSH ANAND RAHUL LAMBA NAVEEN KUMAR
11	A.APPL/5/2020	MS METSO INDIA PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE YOGESH BAVISKAR vs MS HEAVY ENGINEERING CORPORATION LIMITED THROUGH ITS CHAIRMAN MANAGING DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	VIJAY SHANKER JHA MANISH KUMAR	RAJIV RANJAN
12	A.APPL/8/2020	MODI PROJECTS LIMITED THROUGH ONE OF ITS DIRECTORS PRADIP MODI vs EAST CENTRAL RAILWAY THROUGH ITS GENERAL MANAGER ARBITRATION & CONCILATION ORDINANCE, 1996	RAHUL DEV SHRESTH GAUTAM OMPRAKASH	VIJOY KUMAR SINHA MD. JALISUR RAHMAN

ALTERNATIVE CAUSELIST
COURT NO. 12 (THROUGH VC)
SINGLE BENCH (BENCH ID-24722)
HON'BLE MR. JUSTICE APARESH KUMAR SINGH

Orders(with defect)

1	Tr.Pet.CVL/14/2020	USHA DEVI ALIAS USHA KUMARI vs KARTIK PRASAD	PANKAJ KR MISHRA	
	CODE OF CIVIL PROCEDURE, 1908			
2	Tr.Pet.CVL/15/2020	MUGDHA VERMA vs ABHISHEK SHANKAR	SIDHARTHA ROY	
	CODE OF CIVIL PROCEDURE, 1908			
3	Tr.Pet.CVL/18/2020	ANUSHA THAKUR vs ABHIROOP PATHAK	PRATIUSH LALA	
	CODE OF CIVIL PROCEDURE, 1908			
4	A.B.A./7159/2020	KUNDAN SINGH vs THE STATE OF JHARKHAND	RAJESH KR SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
5	A.B.A./7160/2020	CHANDRASHEKHAR RAM vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY SOURAV KUMAR RAJESH KR SINGH HADISH ANSARI	VISHWANATH ROY
	DOMESTIC VIOLENCE ACT			
6	A.B.A./7161/2020	SAIFUL KHAN ALIAS SHAIFUL KHAN vs THE STATE OF JHARKHAND	PRATIK SEN	SHIV SHANKAR KUMAR
	DOWRY PROHIBITION ACT, 1961			
7	A.B.A./7162/2020	MRITUNJAY KUMAR SRIVASTAVA vs THE STATE OF JHARKHAND	SATISH KUMAR ATANU BANERJEE	NAWIN KR SINGH
	DOMESTIC VIOLENCE ACT			
8	A.B.A./7165/2020	SHEKH KAUSHER ALI ALIAS KAISHAR vs THE STATE OF JHARKHAND	GAUTAM KUMAR SANDIP KR. BURNWAL BIRAT KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS CONCESSION RULES 1960			
9	A.B.A./7166/2020	DHANANJAY CHOUDHARY ALIAS DHANANJAY KUMAR CHOUDHARY vs THE STATE OF JHARKHAND	GAUTAM KUMAR SANDIP KR. BURNWAL BIRAT KUMAR	PRABHU DAYAL AGRAWAL
	MINES AND MINERALS CONCESSION RULES 1960			
10	A.B.A./7167/2020	MD KAMRUDDIN vs THE STATE OF JHARKHAND	SHRAVAN KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005			
11	A.B.A./7168/2020	MANISH SAHU vs THE STATE OF JHARKHAND	DEEPAK KR DUBEY RUHI DUBEY	RAKESH RANJAN
	INDIAN PENAL CODE, 1860			
12	A.B.A./7169/2020	MD NAYIMUDDIN vs THE STATE OF JHARKHAND	AMIT SINHA JAY SHANKAR TIWARY ARCHI RAVI KRISHNA KUMAR NEETA KRISHNA	SHEKHAR SINHA PRATIK SEN
	INDIAN PENAL CODE, 1860			
13	A.B.A./7170/2020	SUNIL KUMAR VERMA vs THE STATE OF JHARKHAND	ARUN KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	INDIAN PENAL CODE, 1860			

Admission

14	Tr.Pet.CVL/17/2020	INDRANI GUPTA VS ASHISH KUMAR GUPTA	DINESH KUMAR
	CODE OF CIVIL PROCEDURE, 1908		
15	Tr.Pet.CVL/22/2020	PUJA SINGH VS RAHUL KUMAR	PRATIK SEN
	CODE OF CIVIL PROCEDURE, 1908		

ALTERNATIVE CAUSELIST
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/3303/2013	ISPAT KARAMCHARI SHAHKARI UPBHOKTA BHANDAR LTD THROUGH ITS SECRETARY SRI NILENDU BANERJEE vs THE STATE OF JHARKHAND AND ANR	AMITABH	BHAWESH KUMAR SACHIN KUMAR PAWAN KUMAR CHANDRA G. A. BARDHAN BINOD KUMAR
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IA NO, 5189/2013 (For Misc.)

CODE OF CIVIL PROCEDURE, 1908

2	W.P(C)/3384/2013	RAMJEEWAN SAHU vs EXCISE AND PROHIVITION	SATYABIR BHARTI PRABHAT KR SINHA	RAJESH KUMAR
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CUSTOM & EXCISE-00

3	Cont.(CvI)/831/2019	PALTURAM MAHATO vs THE STATE OF JHARKHAND	SRISTIDHAR MAHATO JAGESHWAR MAHTO	MANOJ KUMAR RUPESH SINGH
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IA NO, 962/2020 (For Ignoring the defect)

CONTEMPT OF COURTS ACT 1971

4	Cont.(CvI)/1002/2019	MOSARAT PARVEEN vs THE STATE OF JHARKHAND	M. K. HABIB JAYANT KUMAR PANDEY	ATANU BANERJEE SACHIN KUMAR
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CONTEMPT OF COURTS ACT 1971

5	Cont.(CvI)/1015/2019	NARAYAN VARNWAL vs THE STATE OF JHARKHAND	ASHOK KUMAR SINHA ANSHUMAN KUMAR	PRASHANT PALLAV
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CONTEMPT OF COURTS ACT 1971

6	Cont.(CvI)/1201/2019	POONAM SHRIVASTAVA vs THE STATE OF JHARKHAND	LUKESH KUMAR PRADEEP KUMAR	JAYANT FRANKLIN TOPPO
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CONTEMPT OF COURTS ACT 1971

7	Cont.(CvI)/1240/2019	PRADIP KUMAR PANDEY vs STATE OF JHARKHAND	NAGMANI TIWARI MANOJ KR DASH GOVIND RAY KARAN	HEMANT KR GUPTA
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CONTEMPT OF COURTS ACT 1971

Orders

8	W.P(C)/2901/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA VIKAS PANDEY BIREN PODDAR
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ALLOTMENT OF WORK

wt9	W.P(C)/2882/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM SUMANTRA SINHA VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA BIREN PODDAR VIKAS PANDEY
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RESIDUARY MATTERS-00

wt10	W.P(C)/2900/2013	MS ARSS TRIVENI JV THROUGH ITS DIRECTOR SRI ADARSH DODRAJKA vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM SUMANTRA SINHA VISHAL KUMAR TRIVEDI	TAPASH KABIRAJ PIYUSH PODDAR DARSHANA PODDAR MISHRA RAJ KUMAR GUPTA
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CODE OF CIVIL PROCEDURE, 1908

wt11	W.P(C)/2903/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA VIKAS PANDEY BIREN PODDAR
	ALLOTMENT OF WORK			
12	W.P(C)/5491/2013	SMT ARCHANA vs FINANCE	BINOD KR DUBEY NISHANT KUMAR ROY	JAI PRAKASH,(A A G)
	CODE OF CIVIL PROCEDURE, 1908			
Fresh Filing (Admission)				
13	W.P(C)/5136/2013	RITESH LODHA vs THE STATE OF JHARKHAND AND ANR	PRABHU DAYAL AGRAWAL	SUMIR PRASAD
	ESSENTIAL COMMODITIES ACT, 1955			
Admission				
14	W.P(C)/2231/2013	KALI PADA MAHATO vs LAND ACQUISITION AND REHABILITATION	JAGANNATH MAHATO	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	IA NO, 3186/2013 (For Misc.), 6490/2013 (For EARLY HEARING) LAND ACQUISITION ACT 1894			
15	W.P(C)/2417/2013	BAL KRISHNA TRIPATHI vs SRI KRISHNA TRIPATHI AND ANR	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PRAVIN KUMAR SUBHASH KUMAR MISHRA RAJEEV RANJAN TIWARY VISHAL KUMAR TIWARY KRISHNA MURARI PRASHANT KUMAR SINGH ATUL KUMAR
	CO-OPERATIVE SOCIETIES ACT, 1912			
16	W.P(C)/5005/2013	RAJENDRA SINGH ALIAS RANJENDRA PRASAD SINGH vs COLLECTARIATE	ASHOK KUMAR SINHA AMRITA KUMARI RASHMI KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	LAND ACQUISITION ACT 1894			
17	W.P(C)/5009/2013	MS CENTRAL COALFIELDS LIMITED THROUGH ITS PROJECT OFFICER SHRI JAYDEO GHOSH vs MINES AND GEOLOGY	AMIT KUMAR DAS ARBIND KUMAR	JAI PRAKASH,(A A G) RAHUL SABOO
	CODE OF CIVIL PROCEDURE, 1908			
18	W.P(C)/5403/2013	KARAM CHAND ORAON AND ANR vs COLLECTARIATE	SUBHASH KUMAR MISHRA PRAVIN KUMAR VISHAL KUMAR TIWARY ATUL KUMAR	SRIJIT CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
19	W.P(C)/5454/2013	DASRATH MANDAL vs THE STATE OF JHARKHAND THROUGH THE COMMISSIONER AND ORS	SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	VIKASH KISHORE PRASAD SATISH KUMAR KESHRI GURUPAD SINGH MUNDA
	CNT ACT			
20	W.P(C)/5474/2013	UMESH NATH TIWARI vs CHIEF SECRETORY	SUNIL KUMAR SHASHI BHUSHAN	SRIJIT CHOUDHARY Mr. Sanjeev Thakur SC (L C) I
	MUTATION PROCEEDING			
21	W.P(C)/5519/2013	THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE AND ANR vs THE INFORMATION COMMISSIONER STATE INFORMATION COMMISSION AND ORS	ABHIJEET KR SINGH MS LAXMI MURMU, SC	SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR
	RIGHT TO INFORMATION ACT			

wt22	W.P(C)/6377/2011	UGESHWAR RAM vs JHARKHAND STATE INFORMATION COOMMISSION	MANISH MISHRA RAJNIKANT	SAMAVESH BHANJ DEO VIKASH KUMAR AJIT KUMAR (A.A.G.) JAGDEESH RUPESH SINGH NIKI SINHA RITU KUMAR RAHUL SABOO
23	QUASHING MATTER Cont.(Cvl)/530/2019	MS NATIONAL PRINTERS THROUGH ONE OF ITS DIRECTOR KRISHNA KANT KEDIA vs THE STATE OF JHARKHAND	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH	NAVIN KR SINGH
24	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/601/2019	BALMIKI TIWARI vs THE STATE OF JHARKHAND	AMIT KR TIWARI	HEMANT KR GUPTA
25	IA NO, 10563/2019 CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/622/2019	BINOD BHAGAT ALIAS BINOD KUMAR BHAGAT vs THE STATE OF JHARKHAND	RAJEEV RANJAN TIWARY	SANJEEV THAKUR
26	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/624/2019	RAJESH BARAIK vs THE STATE OF JHARKHAND	MANOJ KR SINHA	RUPESH SINGH MANOJ KUMAR
27	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/629/2019	SAROJ KUMAR DAS vs THE STATE OF JHARKHAND	VISHAL KUMAR TRIVEDI SATISH KUMAR	ATANU BANERJEE SWEETY TOPNO
28	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/638/2019	MATHIYAS TOPPO vs THE STATE OF JHARKHAND	RUBY PARWEEN NANDA KUMARI	RUPESH SINGH NEELAM TIWARY RAHUL KR GUPTA DHARMENDRA KR MALITYAR
29	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/711/2019	NUTAN VERMA vs THE STATE OF JHARKHAND	PAWAN KUMAR CHOUDHARY KUSHAL KUMAR AVISH ANAND AKSHAY VERMA ACHINTO SEN	RUPESH SINGH MANOJ KUMAR
30	IA NO, 4788/2020 (For SUBSTITUTION) CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/843/2019	MD ISHAQUE ANSARI vs THE STATE OF JHARKHAND	LUKESH KUMAR PRADEEP KUMAR	PRASHANT PALLAV MITHLESH SINGH G.A. IV
31	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/1021/2019	AJIT NAYAK vs MR JITENDRA SINGH DEPUTY COMMISSIONER	DEEN BANDHU PRAVEEN AKHOURI OM PRAKASH PRASAD	PRASHANT PALLAV
32	CONTEMPT OF COURTS ACT 1971 Cont.(Cvl)/1229/2019	SATYANARAYAN MISHRA vs THE STATE OF JHARKHAND	PRAKASH KUMAR SURAJ KUMAR	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			